Name of the Corporate Debtor				Neptune Ventures And Developers Private Limited										
Date of Commencement of Liquidation				08-10-2025										
List of	Creditors as on			05-12-2025										
						]	List of Oper	ational Creditors	(Government Due	es)				
	Details of Claimant		Details of Claim Received		Details of clai			im admitted						-
S. No.							Amount Whether							
5.110.	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by lien or attachme nt pending disposal	lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	of	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of Claim Under-verification	Remarks, if any
Part A - Claim received in Liquidation														
1	1 Brihanmumbai Mahanagarpalika		06-11-2025	43,02,22,201	0	Statutory Dues	-	-	0.00%	-	-	-	43,02,22,201	Requested for clarification/additional documents
2	Department of Sales Tax, Govt. of Maharashtra		01-11-2025	4,80,02,850	4,80,02,850	Statutory Dues	-	-	0.96%	-	-	-	-	
3	Employee's State Insurance Corporations		07-11-2025	8,89,934	8,89,934	Statutory Dues	-	-	0.02%		-	-	-	
	Employee's state insurance	1	47,91,14,985	4,88,92,78	4			0.98%	_	_	_	43.02.22.201		
Part B	- Claim received in CIRP			11,92 - 92 - 192 - 02	-,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,				332,0					
4	Income Tax Department, Mumbai			29,65,52,599	29,65,52,599	Statutory Dues	-	-	5.95%	-	-	-	-	Since claim was not received during the liquidation process, the
p	p Income Tax Department, TDS  Total B			88,33,660	88,33,660	Statutory Dues	-	-	0.18%	-	-	-	-	claim admitted by the RP has been accepted by the liquidator.
			30,53,86,259	30,53,86,259				6.12%	-	-	-	- 42.02.22.201		
	Grai		78,45,01,244	35,42,79,04	3			7.10%	-	-		43,02,22,201		